EMP and as per conditions of Environmental Clearances granted and some of the measures are as follows:

- (i) Pumped out water from mine is discharged into settling ponds before releasing into natural drainage channels after necessary treatment. Workshop effluents are treated in Workshop Effluent treatment Plant (Oil & Grease traps) and the domestic effluents from housing colonies are also treated in domestic effluent plants. Water from effluent treatment plants & oil and grease traps are re-cycled for industrial uses like dust suppression, washing of HEMMs, gardening etc. Discharge of all mine water confirms to the prescribed standards.
- (ii) All washeries operate on closed water circuit with zero discharge.
- (iii) Most of opencast dewatering pumps are installed on floats as a result the sumps are also working as settling tank.

Contract labourers in coal mines

- 4. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of COAL be pleased to state:
- (a) whether it is a fact that, in coal mines and other mining areas, contract labourers are working and if so, the details of such labourers in coal mining areas company-wise;
- (b) when the engagement of contract workers is not permissible and how the contract labourers in different jobs are working in coal mines;
- (c) whether coal companies would give them equal salary and regularise their services in respective posts; and
- (d) whether badali worker system is still prevailing in coal mining areas and if so, how may badali workers are working in Mahanadi Coalfields Limited, Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) No contract worker is deployed directly by the Management of Coal India Limited (CIL) and its subsidiary companies. However, certain jobs including hiring of HEMMs are done through outsourcing *i.e.* by the contractors who engage their own regular employees. The company-wise details of such employees is furnished below:

54 Written Answers to [R	AJYA SABHA]	Unstarred	Questions
Company	No. of Contractors' workers engaged in mining activities and Coal Transportation.	No. of contractors' workers engaged in other jobs.	Total
Eastern Coalfields Ltd. (ECL)	2250	3771	6021
Bharat Coking Coal Ltd. (BCCL)	3655	2005	5660
Central Coalfields Ltd. (CCL)	2467	3607	6074
Western Coalfields Ltd. (CCL)	1781	1150	2931
South Eastern Coalfields Ltd. (SECI	L) 10072	9301	19373
Mahanadi Coalfields Ltd.(MCL)	7595	6378	13973
Northern Coalfields Ltd. (NCL)	4428	4216	8644
Central Mine Planning & Design Institute Ltd.(CMPDIL)	0	708	708
North Eastern Coalfields (NEC)	1120	223	1343
Coal India Limited (CIL) (HQ)	0	115	115
TOTAL	33368	31474	64842

⁽c) There is no proposal under consideration for regularization of the services of contractors' workers as well as payment of equal salary.

Allocation of coal blocks to PSUs

- 5. SHRI NAND KUMAR SAI: Will the Minister of COAL be pleased to state:
- (a) whether the Inter-Ministerial Committee has reviewed the applications for allocation of coal blocks to PSUs;
 - (b) if so, the details thereof;

⁽d) No. At present, Badli Worker system is not prevailing in the subsidiaries of Coal India Ltd. including Mahanadi Coalfields Limited (MCL).